## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/130/ (IB)/2017

NAME OF THE PETITIONER(S)

: N. NAGARAJAN

NAME OF THE RESPONDENT(S)

: AUROMIRA BIOPOWER INDIA PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. SRIROM 2. B.D. Kenney

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that there are other matters pending before this Bench where the respondent is a party. The Registry is directed to place the matters together on one day for passing appropriate order. Put up on 11.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)